COURT NO. 24

THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Thursday The 20th day of March 2025 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CRLP/2906/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	N. SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	PUBLIC PROSECUTOR	VISAKHAPATNAM
2	CRLP/2916/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	CHITTEPU SIVAKOTI REDDY Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR	GUNTUR
3	CRLP/2922/2025 IA 1/2025 Stay Petition	SMT SWAPNA BANSAL ALIAS SWAPNA BAI Vs THE STATE OF ANDHRA PRADESH	P CHANDRAMOULISWARA REDDY	PUBLIC PROSECUTOR	KURNOOL
4	CRLP/2933/2025 IA 1/2025 Stay Petition	PEDDIREDDY SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	SATYA SAI KRISHNA SISTLA	PUBLIC PROSECUTOR	KRISHNA
5	CRLP/2944/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	RAMAJANEYULU @ K. RAMANJINEYULU Vs THE STATE OF ANDHRA PRADESH	P B REDDY	PUBLIC PROSECUTOR	KURNOOL
6	CRLP/2945/2025 IA 1/2025 Stay Petition	SANIVADA SRINU Vs THE STATE OF ANDHRA PRADESH	G V S MEHAR KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
7	CRLP/2951/2025 IA 1/2025 Stay Petition	PALICHERLA @ PARICHARLA KRISHNAMMA Vs THE STATE OF ANDHRA PRADESH	KOPPARTHI SUMATHI	PUBLIC PROSECUTOR	SPS NELLORE
8	CRLP/2953/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MADIGA SALARANGADU Vs THE STATE OF ANDHRA PRADESH	B SIVA KESAVA REDDY	PUBLIC PROSECUTOR	KURNOOL
9	CRLP/2954/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VARRA RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR	KRISHNA
10	CRLP/2958/2025 IA 1/2025 Stay Petition	SIRAJDUDDIN SHEIK Vs THE STATE OF ANDHRA PRADESH	V ANJANEYA RAJU	PUBLIC PROSECUTOR	PRAKASAM
11	CRLP/2961/2025 IA 1/2025 Stay Petition	U GIRIBABU Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	PUBLIC PROSECUTOR	CHITTOOR
12	CRLP/2962/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	K KISHORE KUMAR Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR	GUNTUR

13	CRLP/2963/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VIGUTURI MEHAR JAHNAVI Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	PUBLIC PROSECUTOR	KRISHNA
14	CRLP/2964/2025 IA 1/2025 Stay Petition	SHAIK SHAHEEDA Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	PUBLIC PROSECUTOR	ANANTAPUR
15	CRLP/2965/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	G. DHANAMMA Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR		CHITTOOR
16	CRLP/2971/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	G SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR	YSR KADAPA
17	CRLP/2973/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VARRA RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR	YSR KADAPA
18	CRLP/2974/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	GOWTHU VIDYADARA RAO Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR	WEST GODAVARI
19	CRLP/2975/2025	DUKKA JHANSI Vs THE STATE OF ANDHRA PRADESH	N N SOMENDRA REDDY	PUBLIC PROSECUTOR	WEST GODAVARI
20	CRLP/2977/2025 IA 1/2025 Stay Petition	KORADA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR	VISAKHAPATNAM
21	CRLP/2979/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KUNCHALA NARAYANA Vs THE STATE OF ANDHRA PRADESH	CH NAGENDRA SARMA	PUBLIC PROSECUTOR	PRAKASAM
22	CRLP/2982/2025 IA 1/2025 Dispense with Petition	SMT. KURUVA INDRAJA Vs SRI. KURUVA HARISH KUMAR	PATHI SIVA PRASAD	PUBLIC PROSECUTOR	KURNOOL
23	CRLP/2983/2025 IA 1/2025 Stay Petition	K ABDUL BAVAJI Vs THE STATE OF ANDHRA PRADESH	PATNOOL FARIDA	PUBLIC PROSECUTOR	CHITTOOR
24	CRLP/2984/2025 IA 1/2025 Dispense with Petition IA 2/2025 Permission Petition IA 3/2025 Compromise Petition	SRI KODAVATI PRASAD RAO @ KODAVATI PRASADARAO Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR SIVA SANKARA RAO BORRA	WEST GODAVARI
25	CRLP/2989/2025 IA 1/2025 Stay Petition	DORAIRAJ SATISH KUMAR Vs THE STATE OF ANDHRA PRADESH	SANKE SANTHOSH	PUBLIC PROSECUTOR	SPS NELLORE
26	CRLP/2990/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	N.NAVYA BHAVANI Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR	ANANTAPUR

27	CRLP/2991/2025 IA 1/2025 Condone Delay in Rep IA 2/2025 Dispense with Petition IA 3/2025 Dispense with Petition	THALITHA NELATURI ALIAS NELATURI THAVITHA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	PUBLIC PROSECUTOR	PRAKASAM
28	CRLP/2994/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KATAMANENI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	VENKATA LAKSHMINARASIMHA RAO RAYAPATI	PUBLIC PROSECUTOR	KRISHNA
29	CRLP/3002/2025	PUNKURU MAHESH Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
30	CRLP/3004/2025 IA 1/2025 Stay Petition	D SURENDRA Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	CHITTOOR
31	CRLP/3009/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	CHENNAMETTY SESHU DHEERAJ Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR	GUNTUR
32	CRLP/3014/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MALASANI MANOHAR REDDY Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR	KRISHNA
33	CRLP/3015/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	ORUGANTI ASWANI KUMARI @ ASWANI Vs THE STATE OF ANDHRA PRADESH	GHANTASALA UDAYA BHASKAR	PUBLIC PROSECUTOR	KRISHNA
34	CRLP/3017/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KODALI SRI VENKATESWARA RAO @ KODALI NANI Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR	KRISHNA
35	CRLP/3025/2025 IA 1/2025 Stay Petition	VEERAGATTAPU JAYALAXMI Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	PUBLIC PROSECUTOR	SRIKAKULAM
36	CRLP/3028/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	VELADI SUGUNA SEKHARA RAO Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	KRISHNA
37	CRLP/3029/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	PINNIBOINA SURESH Vs THE STATE OF ANDHRA PRADESH	Y V S S DHARANEESH	PUBLIC PROSECUTOR	CHITTOOR

ADMISSION

38	CRLP/2678/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KADIYALA SATISH BABU Vs ANNE HARIKRISHNA	K.P.S. SAILESH REDDY	PUBLIC PROSECUTOR	KRISHNA

ADMISSION (HOME)

39	WP/6867/2025 IA 1/2025 Direction Petition	SMT. R. BHAGYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	DAMARAJU MADHUSUDHAN VIJAY KUMAR	GP FOR HOME	KRISHNA

40	WP/6927/2025 IA 1/2025 Direction Petition	AMBALLA LOVA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	M CHALAPATHI	GP FOR HOME	EAST GODAVARI
41	WP/6947/2025 IA 1/2025 Direction Petition	BELLAM CHITTEMMA Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR HOME	YSR KADAPA
42	WP/6951/2025 IA 1/2025 Direction Petition	PALGUDI BHASKAR NAIDU Vs THE STATE OF AP	D KISHORE KUMAR	GP FOR HOME	CHITTOOR
43	WP/6953/2025 IA 1/2025 Direction Petition	K NAVEEN KUMAR RAJU Vs THE STATE OF AP	M. SAPTHAGIRI	GP FOR HOME	ANANTAPUR
44	WP/6967/2025 IA 1/2025 Direction Petition	PANIDAPU VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP FOR HOME	PRAKASAM
45	WP/6973/2025 IA 1/2025 Suspension Petition	PUNEM MAHALAKSHMI Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR HOME GP FOR REVENUE	WEST GODAVARI
46	WP/6974/2025 IA 1/2025 Direction Petition	JASTI LAKSHMI PATHI Vs THE STATE OF ANDHRA PRADESH	JESTADI PRUDVI RAJU	GP FOR HOME	KRISHNA
47	WP/6977/2025 IA 1/2025 Direction Petition	MEKALA ANIL Vs THE STATE OF ANDHRA PRADESH	JESTADI PRUDVI RAJU	GP FOR HOME	EAST GODAVARI
48	WP/7004/2025 IA 1/2025 Direction Petition	RAGA BHASKAR Vs THE STATE OF ANDHRA PRADESH	U RAMANJANEYULU	GP FOR HOME	ANANTAPUR
49	WP/7128/2025 IA 1/2025 Direction Petition	KAMBHAMPATI SIVA NARAYANA RAO Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME	PRAKASAM
50	WP/7130/2025 IA 1/2025 Direction Petition	T RAMADEVI Vs THE STATE OF AP	YANAGUNURU SHASHANK	GP FOR REVENUE	CHITTOOR
51	WP/7206/2025 IA 1/2025 Direction Petition	VEMPALLE CHAKRAPANI REDDY Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR HOME	CHITTOOR
52	WP/7217/2025 IA 1/2025 Direction Petition	SRI DEVARAPALLI CHAITHANYA REDDY Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR HOME	PRAKASAM

COURT NO. 24

THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard on Thursday The 20th day of March 2025 (AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR COMPROMISE					
53	CRLP/2732/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 3/2025 Leave Petition IA 4/2025 Compromise Petition	BADINEEDI VENKATA RAMANJINEYULU @ NAKKALA RAMANJI Vs THE STATE OF ANDHRA PRADESH	CH NAGENDRAMU	PUBLIC PROSECUTOR G S SUBRAHMANYAM	GUNTUR
FOR HEARING					
54	WP/2925/2024 IA 1/2024 Stay Petition IA 2/2024 Additional Affidavit	ABDUL RASOOL Vs THE STATE OF ANDHRA PRADESH	B P RAJU	GP FOR HOME M P V N V SASTRI	WEST GODAVARI
ADMISSION					
55	CRLP/9031/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition	MAHAKALI RAMESH Vs THE STATE OF AP	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) PAVULURI SREENIVASULU	CHITTOOR
56	CRLP/182/2024 IA 1/2024 Stay Petition	MEEGADA NAVEEN KUMAR REDDY Vs THE STATE OF AP	V SUDHAKAR REDDY	PUBLIC PROSECUTOR (AP) M RAVINDRA	SPS NELLORE
57	CRLP/532/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Stay Petition	SUNSTAR SEED PVT. LTD. Vs STATE OF A.P.	G V SRIRAMA MURTY	PUBLIC PROSECUTOR (AP) SIVAPRASAD REDDY VENATI	GUNTUR
58	CRLP/1293/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	KATAKAM SIRISHA KOTESHWARI @ SIRISHA Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	PUBLIC PROSECUTOR (AP) JUPUDI V K YAGNADUTT	GUNTUR
59	CRLP/1960/2024 IA 1/2024 Stay Petition	BACHU RAJESWARI Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	PUBLIC PROSECUTOR (AP) K RATHANGA PANI REDDY	KURNOOL
60	CRLP/2275/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	M/S SRC AVIATIONS PVT LTD Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	P.S.P.Suresh kumar Spl.Public Prosecutor For C.B.I. T B L MURTHY	KRISHNA
61	CRLP/2412/2024 IA 1/2024 Stay Petition	BALAGA SHOBAN Vs THE STATE OF ANDHRA PRADESH	UDAY KUMAR VAMPUGADAVALA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
62	CRLP/3147/2024	VALLERU KEJIYA RANI Vs THE STATE OF ANDHRA PRADESH	KRISHNA DHONVAN	PUBLIC PROSECUTOR (AP)	GUNTUR
63	CRLP/3443/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Dispense with Petition	TADIBOINA PERAIAH @ MAHESH Vs THE STATION HOUSE OFFICER	PEETA RAMAN	PUBLIC PROSECUTOR (AP) .	GUNTUR

64	CRLP/3645/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	GOOTY RAJESH Vs STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR (AP)	ANANTAPUR
65	CRLP/3681/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	LAKKU KONDA REDDY Vs STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID)	PRAKASAM
66	CRLP/3976/2024 IA 2/2024 Stay Petition	BIJJU MADHAVAN Vs STATE OF ANDHRA PRADESH	INDIRA	PUBLIC PROSECUTOR	VISAKHAPATNAM
67	CRLP/4080/2024 IA 2/2024 Stay Petition	GUNDAPU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	MUCHAKAYALA NARAYANA	PUBLIC PROSECUTOR KAKUMANU JOJI AMRUTHA RAJU	KRISHNA
68	CRLP/4109/2024 IA 2/2024 Stay Petition	UTUKURU NARENDRANATH Vs THE STATE OF ANDHRA PRADESH	C VAMSI KRISHNA	PUBLIC PROSECUTOR NAGURU SIVA SAIKRISHNA REDDY	YSR KADAPA
69	CRLP/5610/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	. DUGGINENI BHASKAR RAO Vs THE STATE OF ANDHRA PRADESH	B V S CHALAPATI RAO	PUBLIC PROSECUTOR	GUNTUR
70	CRLP/5665/2024 IA 1/2024 Stay Petition	PURETI GANGADHARA RAO Vs VASANTHAPURI ANUSHA	ANGADA SATYA RAGHAVENDRA	PUBLIC PROSECUTOR	GUNTUR
71	CRLP/5686/2024 IA 1/2024 Stay Petition	BOMMU CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR CH VIDYASAGAR KOTI REDDY IDAMAKANTI	GUNTUR
72	CRLP/5710/2024 IA 2/2024 Stay Petition	TUMMALAPALLI RAKESH @ RAJESH Vs PENTAPATI PRAKASH	ANGADA SATYA RAGHAVENDRA	DEVARAYALU B M PUBLIC PROSECUTOR	SPS NELLORE
73	CRLP/5862/2024 IA 1/2024 Stay Petition	RUDRARAJU RUMA SANKARA RAJU Vs THE STATE OF ANDHRA PRADESH	V V SATISH	PUBLIC PROSECUTOR PULIPATI RADHIKA	VISAKHAPATNAM
74	CRLP/6355/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	MANGALAPDU SWAMI Vs THE STATE OF STATE OF ANDHRA PRADESH.	DEVADASS BALANTHA	PUBLIC PROSECUTOR	KRISHNA
75	CRLP/6370/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	MOGAL MAHABU BASHA Vs THE STATE OF AP	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR	GUNTUR
76	CRLP/6423/2024 IA 1/2024 Stay Petition	NAKKARAJU MAHESWARA RAO @ MAHESH Vs THE STATE OF AP	G SAI NARAYANA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
77	CRLP/7047/2024 IA 1/2024 Stay Petition	LAKKU RAVI KIRAN Vs THE STATE OF ANDHRA PRADESH	KRISHNA DHONVAN	PUBLIC PROSECUTOR	PRAKASAM

78	CRLP/7379/2024 IA 1/2024 Stay Petition	THALAGANI @ TANAGANE GURU PRASAD Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR	PRAKASAM
79	CRLP/7860/2024 IA 1/2024 Stay Petition	MOTHUKURI VENKATA NAGA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KRISHNA DHONVAN	PUBLIC PROSECUTOR	GUNTUR
80	CRLP/7888/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	PUVVADA VMNM SAI KIRAN KUMAR Vs STATE OF ANDHRA PRADESH	D KASI RAO	PUBLIC PROSECUTOR	PRAKASAM
81	CRLP/7896/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	SSK HOUSING AND PROMOTERS LTD Vs THE STATE OF ANDHRA PRADESH	LAKSHMINARAYANA V	PUBLIC PROSECUTOR TATA MALLIKARJUNA RAO	KRISHNA
82	CRLP/8093/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	ABBARAJU ANIL KUMAR Vs VANGALA SIRISHA	SANDEEP BHAVAN PAMARATI	PUBLIC PROSECUTOR	KRISHNA
83	CRLP/8216/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	S. SUBHAN BASHA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR	YSR KADAPA
84	CRLP/8341/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	GUNDA KISHORE SAI PRASAD BABU Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR	GUNTUR
85	CRLP/8460/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	HATTIKA MANISH SHARMA Vs SMT HATTIKA SHEETAL SHARMA	JYOTHI RATNA ANUMOLU	P SUBASH PUBLIC PROSECUTOR	VIZIANAGARAM
86	CRLP/8646/2024 IA 1/2024 Stay Petition	VISSA JAYA LAKSHMI Vs VISSA KOTESWARAMMA	CH C KRISHNA REDDY	PUBLIC PROSECUTOR	SPS NELLORE
87	CRLP/8727/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	PASUMARTHI BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	ARUN KUMAR R	PUBLIC PROSECUTOR	KRISHNA
88	CRLP/8960/2024 IA 1/2024 Stay Petition	BHUPATHI NARENDRA Vs CHUKKA RAGHAVENDRA RAO	NAINA SHAIK	PUBLIC PROSECUTOR THOTA SUNEETHA	GUNTUR
89	CRLP/9048/2024 IA 1/2024 Stay Petition	THIRUPATHI SWAMY VALETI Vs THE STATE	P HEMACHANDRA	PUBLIC PROSECUTOR NAGA PRAVEEN VANKAYALAPATI	PRAKASAM
90	CRLP/9189/2024 IA 1/2024 Stay Petition CRLP/4246/2024	ABHISHEK JAIN Vs THE STATE OF ANDHRA PRADESH	DURGA MAHINDRA PONNAM	PUBLIC PROSECUTOR	KRISHNA
91	CRLP/4246/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition IA 3/2024 Vacate Stay Petition	SMT.KOVELAMUDI PADMAJA Vs THE STATE OF ANDHRA PRADESH	A TULSI RAJ GOKUL	PUBLIC PROSECUTOR HARI KRISHNA TATA	KRISHNA

92	CRLP/9233/2024 IA 1/2024 Stay Petition	ABHISHEK JAIN Vs THE STATE OF ANDHRA PRADESH	DURGA MAHINDRA PONNAM	PUBLIC PROSECUTOR	KRISHNA
93	CRLP/9308/2024 IA 1/2024 Stay Petition	MOHAMMAD AMANULLA SHARIF Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	PUBLIC PROSECUTOR MEKA RAHUL CHOWDARY	GUNTUR
94	CRLP/9680/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	MOONA SADDAM HUSSAIN Vs THE STATE OF AP	VENKAT CHALASANI	PUBLIC PROSECUTOR	SPS NELLORE
95	CRLP/9691/2024 IA 1/2024 Stay Petition	RANGU BALARAM SAI @ SANJAY Vs THE STATE OF AP	B VAMSI KRISHNA	PUBLIC PROSECUTOR YADLAPALLI VENKATA KALYANA CHAKRAVARTHI	GUNTUR
96	WP/12006/2024 IA 1/2024 Direction Petition	STHANIKAM SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR HOME S PARINEETA	CHITTOOR
97	WP/12103/2024 IA 1/2024 Direction Petition	PUJARI KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	K MUNI REDDY BALA PRASAD	GP FOR HOME	CHITTOOR
98	CRLP/2634/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	SHAKAMURI SAILAJA Vs THE STATE OF ANDHRA PRADESH	JESU RATNA KUMAR NELATURI	PUBLIC PROSECUTOR	GUNTUR
99	CRLP/2665/2025 IA 1/2025 Direction Petition	SAILAM SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	K JOSEPH	PUBLIC PROSECUTOR	WEST GODAVARI
100	CRLP/2715/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KANAKA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR	YSR KADAPA
101	WP/6219/2025 IA 1/2025 Direction Petition	SMT K PREETHI Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR HOME	GUNTUR

ADMISSION (HOME)

102	WP/258/2024 IA 1/2024 Direction Petition IA 2/2024 Leave Petition	CHAVALI MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	KOTESH BARIGALA	GP FOR HOME (AP)	GUNTUR
103	WP/846/2024 IA 1/2024 Direction Petition	DUMBARI PRABHAKAR Vs THE STATE OF AP	THATHIREDDY ASHOK SRIVASTAVA	GP FOR HOME (AP)	VISAKHAPATNAM
104	WP/3287/2024 IA 1/2024 Direction Petition	SYKAM KANNARAO Vs THE STATE OF ANDHRA PRADESH	JITHENDRA P	GP FOR HOME	KRISHNA
105	WP/6277/2024 IA 1/2024 Suspension Petition IA 2/2024 Implead Petition	NALAJALA SRIDHAR Vs UNION OF INDIA	T SREEDHAR	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL) GP FOR HOME K PALLAVI	SPS NELLORE

106	WP/6984/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition WP/21674/2024	P. THOYAJAKSHI Vs THE STATION HOUSE OFFICER	P V KRISHNAIAH	GP FOR HOME SODUM ANVESHA	CHITTOOR
107	WP/21674/2024 IA 1/2024 Stay Petition	P THOYAJAKSHI Vs THE STATION HOUSE OFFICER	P V KRISHNAIAH	GP FOR HOME SODUM ANVESHA	CHITTOOR
108	WP/8221/2024 IA 1/2024 Direction Petition	B.JANAKI Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR HOME	GUNTUR
109	WP/8883/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	UPPALA SIVA SAIRAM Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR HOME NARASIMHA RAO GUDISEVA	KRISHNA
110	WP/9847/2024 IA 1/2024 Direction Petition	BODAPATI THATHA RAO Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR HOME	PRAKASAM
111	WP/10215/2024 IA 1/2024 Direction Petition	PINNINTI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	VASAVI RATNA KUMARI DANDAMUDI	GP FOR HOME GP FOR REVENUE	VISAKHAPATNAM
112	WP/11217/2024 IA 1/2024 Direction Petition	KARRI KRISHNA SANTHOSH Vs THE STATE OF ANDHRA PRADESH	REDDY VENKATA RAMANA	GP FOR HOME	VISAKHAPATNAM
113	WP/11921/2024 IA 1/2024 Direction Petition	B YAMUNA Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR HOME	CHITTOOR
114	WP/12088/2024 IA 1/2024 Suspension Petition	KAPULURI DEVI Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR HOME K MOHAN RAMI REDDY	CHITTOOR
115	WP/12092/2024 IA 1/2024 Direction Petition	THE TELUGU CHURCH COUNCIL Vs THE STATE OF ANDHRA PRADESH	G M SWAMULU	GP FOR HOME	YSR KADAPA
116	WP/14375/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	SUNKARI CHINNA RAO Vs THE STATE OF AP	TOTA TEJESWARA RAO	GP FOR HOME NAIDU SIVA RAMA KRISHNA GP FOR REVENUE	SRIKAKULAM
117	WP/14427/2024 IA 1/2024 Stay Petition	ASHISH RAJESH AGGARWAL Vs THE STATE OF ANDHRA PRADESH	ASHISH RAJESH AGGARWAL(PARTY IN PERSON) KALE VIJAYA RAJU	GP FOR HOME	CHITTOOR
118	WP/14577/2024 IA 1/2024 Direction Petition	THANGGEM ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	M VIDYASAGAR	GP FOR HOME GP FOR ENDOWMENTS	ANANTAPUR
119	WP/19336/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition	ALLAMPALLY BHEEMUDU Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	GP FOR HOME MANTAPAMPALLE RAMPRASAD GP FOR REVENUE	EAST GODAVARI

120	WP/20755/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition WP/18589/2024 WP/18604/2024	M V SATYANARAYANA Vs THE STATE OF AP	LEO LAW ASSOCIATES LLP	GP FOR PROHIBITION EXCISE PUBLIC PROSECUTOR	VISAKHAPATNAM
121	WP/18589/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	BUSI SAROJANAMMA @ KATAM SAROJANAMMA Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR PROHIBITION EXCISE GP FOR HOME PUBLIC PROSECUTOR	WEST GODAVARI
122	WP/18604/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	JADI KALYANI Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR PROHIBITION EXCISE PUBLIC PROSECUTOR	VISAKHAPATNAM
123	WP/21762/2024 IA 1/2024 Direction Petition	PALLE VIJAYA RAJU Vs THE STATE OF ANDHRA PRADESH	MAGANTI SAI KRISHNA	GP FOR HOME	PRAKASAM
124	WP/23213/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	KANDRU MERIMMA Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO GP FOR FINANCE PLANNING	GP FOR HOME	GUNTUR
125	WP/23318/2024 IA 1/2024 Direction Petition	GOPAVARAM VENKATARAMANAMMA Vs THE STATE OF ANDHRA PRADESH	SATISH SANDU	GP FOR HOME	YSR KADAPA
126	WP/23746/2024 IA 1/2024 Direction Petition	S PEDDA SAIDA Vs THE STATE OF AP	B SESIBUSHAN RAO	GP FOR HOME GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	GUNTUR
127	WP/24304/2024	SHAIK RESHMA Vs THE STATE OF ANDHRA PRADESH	PADALA VENKATA SRIRAM REDDY	GP FOR HOME GP FOR FINANCE PLANNING	CHITTOOR
128	WP/24911/2024 IA 1/2024 Direction Petition	SHAIK JUNAID Vs THE STATE OF AP	MAGANTI SAI KRISHNA	GP FOR HOME	PRAKASAM
129	WP/25085/2024 IA 1/2024 Direction Petition	KADALI CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	GP FOR HOME	WEST GODAVARI
130	WP/25471/2024 IA 1/2024 Direction Petition	KOTALA CHANDRA SEKHER REDDY Vs STATE OF ANDHRA PRADESH	P SUBASH	GP FOR HOME	CHITTOOR
131	WP/25543/2024 IA 1/2024 Direction Petition	CHITHA VIJAYA PRATHAP REDDY Vs THE STATE OF ANDHRA PRADESH	Chenna Reddy.K	THE ADVOCATE GENERAL	KRISHNA
132	WP/25625/2024 IA 1/2024 Direction Petition	MUPPAVARAPU DIVYA Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	GP FOR HOME	KRISHNA
133	WP/25873/2024 IA 1/2024 Direction Petition	GODUGU SUBHAN Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	GP FOR REVENUE GP FOR HOME	YSR KADAPA

134	WP/25947/2024 IA 1/2024 Direction Petition	KATASANI RAMBHUPAL REDDY Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	THE ADVOCATE GENERAL	KURNOOL
135	WP/26799/2024 IA 1/2024 Direction Petition	SRINIVASULU Vs THE STATE OF AP	VEMA RAMANJANEYULU	GP FOR HOME	CHITTOOR
136	WP/26999/2024 IA 1/2024 Direction Petition	G RAMANJULU Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR HOME	CHITTOOR
137	WP/27326/2024 IA 1/2024 Direction Petition	SIRASANI CHENNA KESAVA RAO @ CHENNA Vs THE STATE OF ANDHRA PRADESH	BALAJI BOLLA	GP FOR HOME	GUNTUR
138	WP/27693/2024 IA 1/2024 Direction Petition IA 2/2024 Stay Petition	RAMGOPAL VARMA Vs THE STATE OF ANDHRA PRADESH	RAJAGOPALLAVAN TAYI	GP FOR HOME	GUNTUR
139	WP/29226/2024 IA 1/2024 Direction Petition	SEELAM SURENDRANATH REDDY Vs THE STATE OF AP	P NAGENDRA REDDY	GP FOR HOME	KURNOOL
140	WP/29837/2024 IA 1/2024 Direction Petition	JONNALAGADDA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO PARITALA	GP FOR HOME	KRISHNA
141	WP/30140/2024 IA 1/2024 Direction Petition IA 1/2025 Implead Petition	SHAIK MASTHAN VALI Vs THE STATE OF ANDHRA PRADESH	TALLAPRAGADA SRIRAM	GP FOR HOME (C)	KRISHNA
142	WP/30177/2024 IA 1/2024 Direction Petition	SHAIK AKBAR Vs THE STATE OF ANDHRA PRADESH	ANKALLA PRUDHVI RAJ	GP FOR HOME	GUNTUR
143	WP/30354/2024 IA 1/2024 Direction Petition	ILA MANIKYA RAO Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	GP FOR HOME (C)	GUNTUR
144	WP/31101/2024	CHIMMILIANKAMMA Vs THE STATE OF ANDHRA PRADESH	DR D V RAO	GP FOR HOME	SPS NELLORE
145	WP/31215/2024 IA 1/2024 Direction Petition	SHRUSTUYASASWINI Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR HOME	KURNOOL
146	WP/31238/2024 IA 1/2024 Dispense with Petition	BHIKSHALA SYDULU @ SAIDULU Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	GP FOR HOME	KRISHNA
147	WP/31385/2024 IA 1/2024 Dispense with Petition	KAKANABOYINA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	GP FOR HOME	KRISHNA
148	WP/2297/2025 IA 1/2025 Direction Petition	M. MADHAVA REDDY Vs THE STATE OF A.P.	YANAGUNURU SHASHANK	GP FOR HOME	CHITTOOR

149	WP/4213/2025 IA 1/2025 Direction Petition	N GANGARATHNAMMA Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR HOME	ANANTAPUR
150	WP/5454/2025 IA 1/2025 Direction Petition IA 2/2025 Amendment Petition	OGETI RANGANAYAKULU Vs THE STATE OF AP	BHARAT BABU.N	GP FOR HOME	CHITTOOR
151	WP/5520/2025 IA 1/2025 Suspension Petition	PUNUNI GOUTHAM REDDY Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR HOME	KRISHNA
152	WP/6195/2025 IA 1/2025 Direction Petition	KALE MOUNIKA Vs THE STATE OF AP	SRIDEVI GANTA	GP FOR HOME	KRISHNA
153	WP/6462/2025 IA 1/2025 Direction Petition	RAVILLA ARUNA Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR HOME	KRISHNA

FOR EXTENSION OF INTERIM ORDERS

154	CRLP/210/2024 IA 1/2024 Stay Petition	CHALICHAMA SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	V RAGHU	PUBLIC PROSECUTOR (AP) INAKOLLU VENKATESWARLU	PRAKASAM
155	CRLP/461/2024 IA 1/2024 Stay Petition IA 1/2025 Extension Petition	TAMMAPPAGARI VINAY KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	PUBLIC PROSECUTOR (AP) KASHAPOGU SURESH	ANANTAPUR
156	CRLP/684/2024 IA 1/2024 Stay Petition	KOYI RAJESH BABU Vs GADHIRAJU TRIVENI	T V V KOTESWARA RAO	AKULA VAMSI KRISHNA PUBLIC PROSECUTOR	KRISHNA
157	CRLP/730/2024 IA 1/2024 Stay Petition	MINDYALA BHAVANI PRAKASH Vs THE STATE OF ANDHRA PRADESH	YENUGULA NAGASRUJANA	PUBLIC PROSECUTOR (AP) ABUL MOHAMAD SUBHANI	KRISHNA
158	CRLP/1916/2024 IA 1/2024 Stay Petition	GANNAVARAPU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	SURYAM GANNAVARAPU	PUBLIC PROSECUTOR (AP)	GUNTUR
159	CRLP/2059/2024 IA 1/2024 Stay Petition	SHAIK MALLIKA BEGUM Vs STATE OF ANDHRA PRADESH	ARDITI VENKATA NAGA YASWANTH	PUBLIC PROSECUTOR (AP)	KRISHNA
160	CRLP/6335/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	B.SREEDEVI (A-4) Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR G SRAVAN KUMAR	YSR KADAPA
161	CRLP/7198/2024 IA 1/2024 Stay Petition CRLP/7202/2024 CRLP/7204/2024 CRLP/7205/2024 CRLP/7206/2024 CRLP/7207/2024 CRLP/7208/2024 CRLP/7209/2024	SMT P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL

162	CRLP/7202/2024 IA 1/2024 Stay Petition	SMT P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL
163	CRLP/7204/2024 IA 1/2024 Stay Petition	SMT P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL
164	CRLP/7205/2024 IA 1/2024 Stay Petition	SMT. P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL
165	CRLP/7206/2024 IA 1/2024 Stay Petition	SMT P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL
166	CRLP/7207/2024 IA 1/2024 Stay Petition	SMT P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL
167	CRLP/7208/2024 IA 1/2024 Stay Petition	SMT. P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL
168	CRLP/7209/2024 IA 1/2024 Stay Petition	SMT P GAYATRI Vs THE STATE OF ANDHRA PRADESH	M NAGA RAGHU	PUBLIC PROSECUTOR AYESHA AZMA S	KURNOOL

SPECIALLY IDENTIFIED CASES

169	WP/30356/2024 IA 1/2024-Direction Petition	T SATHYA JAYA RAJU Vs THE STATE OF AP	G TUHIN KUMAR	GP FOR HOME	VISAKHAPATNAM